

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 182/(MAH)/2017

CORAM:

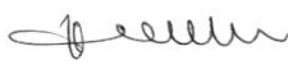
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Tracstar Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
mv. kinidoo 1	Pushkul Mishra	Advocate	
mv. kinidoo 2	Kunal Chedda	Advocate	
3	Kazi Khalid For Andhra Bank.	Intern	
4	Hemant Hilli	Admitted	

Common Order

TCSP 182/230-232/2017/ NCLT/MB//MAH/2017

TCSP 183/230-232/2017/ NCLT/MB//MAH/2017

At request of the Petitioner, list this matter on 05th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)